

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI DHANIK LAL MANDAL) :**

(a) Yes, Sir.

(b) and (c). Enquiries have not substantiated these allegations, therefore, the question of Government taking appropriate action does not arise.

Demand of Cement by Maharashtra

*424 SHRI G M BANATWALLA
Will the Minister of INDUSTRY be pleased to state

(a) whether Government of Maharashtra has urged upon him to increase the quarterly allocation of cement to Maharashtra as the present allocation is too inadequate to meet the requirements

(b) if so what is the quantum of increase sought and

(c) what is Government's decision thereon?

**THE MINISTER OF INDUSTRY
(SHRI GEORGE FERNANDES):** (a) to (c) Yes, Sir The State Government of Maharashtra had requested for additional allotment at the rate of 100 lakh tonnes per quarter over the basic allocation 495 lakh tonnes. It has not been possible to accept this request due to over all inadequate availability. However, keeping in view the shortfall in actual supplies to the State, an *ad hoc* additional allocation of 50,000 tonnes had been released to the State during the current quarter.

**Recognition of Khilafat Movement as a
part of Freedom Struggle**

*425 SHRI HARI SHANKAR
MAHALE Will the Minister of
HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Government have recognised Khilafat Movement 1921 as a part and

parcel of freedom struggle and the freedom fighters who have taken part in it have been recognised as such but Tamra Patras and commendation certificates have not been awarded to them,

(b) whether it is a fact that 27 applications from freedom fighters of Malagaon in Nasik district of Maharashtra State are pending since 1972, and

(c) if so the reasons therefor and the decision taken by Government thereon?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI DHANIK LAL MANDAL) :**

(a) to (c) The Khilafat Movement has been recognised as part of the freedom struggle. 25 applications from Malagaon in Nasik District have been received and scrutinized. Of these, pension has been sanctioned in one case, fourteen are from dependents who are not eligible either for the grant of pension or award of Tamra Patras. In the remaining ten cases no acceptable documentary evidence in support of the suffering claimed has been produced.

Shortage of Black and White Films

*426 SHRI SHANKERSINHJI
VAGHELA Will the Minister of
INDUSTRY be pleased to state

(a) whether there is acute shortage of black and white films in the country;

(b) whether it is also a fact that current acute shortage of 120 size black and white films has paralysed the photography industry and hit professional photographers all over the country;

(c) what are the reasons for the shortage, and

(d) what steps have been taken to rush adequate quantities of films in the market to meet the shortage?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (d). Against the earlier estimated demand of 160 lakh roll films (B&W) of 120 size during 1978-79, the Hindustan Photo Films Manufacturing Company Limited (HPF) have manufactured 103 lakhs rolls upto the end of January, 1979 and would be producing 17 lakh rolls more by the end of March, 1979. The balance 30 lakh rolls has been allowed to be imported. There has, however, been some temporary shortage due to delay in the arrival of imported stocks.

The representatives of All India Federation of Photographic Trades Association and Delhi Professional Photographers Association held meetings with Minister of Industries and concerned officials of the Ministry on the 22nd February, 1979 as a result of which the following decisions were, among others, arrived at:—

(i) The demand for black and white still photographic film of 120 size in the country was agreed to be 200 lakhs rolls per annum. The potential for future growth would be assessed and provided for.

(ii) During the current year (1978-79) the availability is as follows:—

(a) Indigenous production by HPF	120 lakhs
(b) Import by STC (1977-78)	60 lakhs
Quantity for 1977-78 imported only during 1978-79	30 lakhs (25 lakhs already imported)
Quantity to be imported during 1978-79	30 lakhs
Total	60 lakhs

There is a gap between demand and supply of 20 lakhs. It was, there-

fore, decided that STC will be permitted immediately to import another 20 lakh rolls before March 31, 1979.

(iii) for 1979-80 the demand for 200 lakh rolls will be met as follows:—

(a) Indigenous production by HPF	150 lakhs
(by conversion of Jumbo rolls)	
(b) Import by STC	50 lakhs
Total	200 lakhs

It was understood that any shortfall in production of HPF, assessed on a quarterly basis will be met by imports in the coming quarter.

(iv) In order to overcome immediate shortage, STC will be asked to explore possibility of airlift provided the additional charge can be borne by the trade. HPF will be requested to:—

(a) increase its production to the maximum during the remaining period;

(b) Send its entire available stocks to the markets at Bombay, Delhi, Calcutta and Madras;

(c) airlift, if necessary, available stocks to the metropolitan cities at its own cost;

(d) import black and white still photographic film jumbo rolls by air in order to step up its production programme.

Necessary action has already been initiated to implement these decisions. It is, therefore, hoped that the supply position of roll films (B&W) will improve shortly.

The representatives of the trade were also informed that HPF has entered into a collaboration agreement with ORWO, GDR for the manufacture of still roll films indigenously

and that production would start in 1979-80. Full self-efficiency in roll films will be reached in 1980-81.

Suicide by a Lok Sabha Employee

4001. SHRI BHAGAT RAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he had ordered a probe into the circumstances leading to suicide of a Lok Sabha employee, and

(b) if so, what are the findings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b). No probe was ordered into the circumstances leading to suicide of the Lok Sabha employee. However inquest proceeding u/s 174 of the Code of Criminal Procedure were conducted by the Police immediately after the incident was reported.

2. According to the Delhi Police the brother and the uncle of the deceased on not hearing from him for some-time came to New Delhi from Kerala and made enquiries from his office about his whereabouts and learnt that the deceased had not been attending his office and was last seen on 25th December, 1978. They then went to his residence at R. K. Puram and notice foul smell coming from the room. A report was then lodged with the Police Post at R. K. Puram on 15-1-1979. The police on reaching the spot found that the room was bolted from inside. The room was then opened and the deceased was found lying on the bed in a decomposed condition. Some suicide notes and sleeping pills were recovered. The deceased had mentioned in the notes that he was committing suicide by taking sleeping pills. The report of the medical officer who conducted the post mortem examination is awaited.

तमिलनाडु में 26 जनवरी को काला दिवस के रूप में मनाया जाना

4002. श्री राजेश कुमार शर्मा :
श्री राध कौर सिंह :

क्या गृह मंत्री यह बताने की कृपा करें कि :
(क) क्या यह सच है कि हिन्दी भाषा के विरोध में तमिलनाडु में 26 जनवरी को काला दिवस के रूप में मनाया गया, और

(ख) यदि हाँ, तो इन सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

गृह मन्त्रालय में राज्य मंत्री (श्री छत्तक लाल मन्डल) : (क) जी नहीं, श्रीमान् । तमिलनाडु में 26 जनवरी को काले दिवस के रूप में नहीं मनाया गया था । किन्तु डी० एम० कै० ने कुछ स्थानों पर कथित हिन्दी बोधे जाने के विरोध में जलूस आदि निकाले थे ।

(ख) सरकार की ओर से कोई कार्रवाई आवश्यक नहीं समझी गई ।

सरकार को लाइसेंस की संख्या घटाने के उपायों का सुझाव देने हेतु समिति का गठन करने का प्रस्ताव

4003. श्री छोटू भाई गामित : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार को पता है कि लगभग 90 प्रतिशत व्यक्तियों की आय 500 रु० से कम है और सरकार की नीतियों का लाभ केवल बड़े व्यापार-घरानों को ही हुआ है ,

(ख) क्या सरकार को लाइसेंस की संख्या घटाने के उपायों का सुझाव देने हेतु सरकार का किसी समिति का गठन करने का विचार है, और

(ग) यदि हाँ, तो इस बारे में सरकार की नीति का ब्योरा क्या है ?

उद्योग मन्त्रालय में राज्य मंत्री (श्री जगबन्दी प्रसाद यादव) (क) इस समय देश में व्याप्त गरीबी तथा बेरोजगारी की समस्याओं से सरकार घबरात है तथा 23 दिसम्बर, 1977 को ससद् के समक्ष रखे गए औद्योगिक नीति विवरण में विगत की खामियों को दूर करने का उद्देश्य रखा गया है ताकि लोगों की वास्तविक आकांक्षाएँ आर्थिक विकास के समय-बद्ध कार्यक्रम के अन्तर्गत पूरी की जा सकें । नई औद्योगिक नीति में प्राथमिक क्षेत्रों तथा छोटे घरानों में व्याप्त कम से कमें कुटीर वर्कों लघु उद्योगों के विकास पर अधिक ध्यान दिया गया है । अपनी लाइसेंस सम्बन्धी नीति में सरकार